

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA NO. 1908 OF 2018
IN
DFR NO. 4178 OF 2018

Dated: 18th February, 2019

In the matter of:

SEP Energy Private Limited

Versus

Maharashtra Electricity Regulatory Commission & Anr.

.... Appellant(s)

.... Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on **27.02.2019**.

(Court Master/PA)

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